

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP No. 127/2006
TA No. 03/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Shri Mahendra Kumar Johari **...Petitioner**

Versus

Johari Exports Pvt. Ltd. & Ors. **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Dileep Shivpuri, Adv.
Sonal Singh, Adv.
Pranjul Chopra, Adv.
Priyanshi, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Dileep Shivpuri, Adv. appearing on behalf of the Respondent No. 1. Ms. Sonal Singh, Adv. along with Mr. Pranjul Chopra, Adv. & Ms. Priyanshi, Adv. appearing on behalf of Respondent No. 3. There is no representation on behalf of remaining respondents. Pleadings are complete in this CP. List the matter on 10.06.2024.


Sd-

(Ashish Verma)
Technical Member


Sd-

(Deep/Chandra Joshi)
Judicial Member

May 08, 2024